

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 1097/1989

New Delhi, This the 21st Day of September 1994

Hon'ble Shri P.T.Thiruvengadam, Member (A)

Hon'ble Shri T L Verma, Member (B)

1. Shri Naubat Singh, S/o Shri Chandan Singh
r/o 245 Sundar Puri, Ghaziabad (U.P.).
2. Shri Sukh Dev, s/o Shri Tek Chand
r/o L-335, Railway Quarter, Punjab Lane,
Ghaziabad (U.P.).

...Applicants

By Shri Umesh Mishra, Advocate (None appeared)

Versus

1. Union of India, Service to be effected
through General Manager, Northern Railway
Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway
Pahar Ganj, New Delhi.

..Respondents

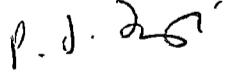
By Shri B K Aggarwal, Advocate (None appeared)

O R D E R (oral)

Hon'ble Shri P.T. Thiruvengadam, Member (A)

1. This OA has been filed in the year 1989 and Shri Umesh Misra was the learned counsel for the applicants at that time. Shri Umesh Mishra has since expired. A notice was issued to the applicants and service is completed. When the case came up for hearing none appeared on behalf of the applicants. Therefore, the OA is dismissed for default and non prosecution. No costs.


(T L VERMA)
Member (B)
21-9-94


(P.T. THIRUVENGADAM)
Member (A)
21-9-94

LCP